NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
aneq	CP 08/16	Hearing	245	Vijay Kumar & P Mehta Vs. SPM Export P. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

RAMESHENDRA P. SNOW - RESPONDENT 9342106234 NO-4

AMIT. S. PAWANI

All Petitroness

9845128001

Chartered Accountant for petitioner is present. R-4 is present in person. It is reported objections on behalf of R-5 is already filed and was also served on the Chartered Accountant appearing for the petitioner. Rejoinder is filed.

List it on 07.06.2017 for hearing.

MEMBER (J)

MEMBER (T)